

29.11.1996.Hon. Mr. S. Das Gupta, Member-A
 Hon. Mr. T. L. Verma, Member-J

Misc. application No. 2547/96 has been filed seeking dismissal of the O.A.on the ground that the relief prayed for by the applicant has already been granted by order dated 2.7.1996., a copy of which has been annexed to the Misc. application. It is seen from the order that regularisation of the services of the applicant has been done from the date of order i.e. 2.7.1996 whereas the applicant has sought regularisation of service from 8.10.1992. In view of this misc. application cannot be allowed and the same is rejected. CA is already on record. The applicant is granted further 3 weeks to file RA, if any, . and the case be listed for finalhearing on 20.3.1997.

CR
 no R.A. filed
 19.3.97

JM
 JM

AM
 AM

(Pandey)

20-3-97

Hon D. R. K. Saxena, JM
 Hon Mr D. S. Banerjee, AM

Not reached. Adjourned
 to 20-8-97 for hearing.

Boe

MS

CR
 no. 137 of 97
 filed. no R.A.
 filed.
 7.4.97

C.A. 148/95

8.4.97 Hon. Mr. Justice B.C. Saksena, J.C.
Hon. Mr. S. Das Gupta, A.M.

Sri S.A.S. Abich learned
Counsel for the applicant has
stated before us that the O.A.
has become infructuous. The
applicant has also filed M.A.
1370/96 for the same purpose.
The said application is allowed.
The O.A. is disposed of as having
become infructuous.

[Signature]

A.M.

[Signature]


V.C.

(lv)

Diary No. 541/95
Central Administrative Tribunal
Additional Bench Allahabad
Date of Filing... 15.2.95

Date of Receipt

OR/78


D. Naqvi
15/2/95

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ADDITIONAL
BENCH AT ALLAHABAD.

Application Under Section 19 of the Administrative
Tribunals Act 1985.

O.A. No. 148 of 1995.

BETWEEN

Zavvar Hussain, son of Shri Iqbal Hussain,
aged about 39 years resident of RB-I+SS/884/B,
Rani Laxmi Nagar, Jhansi working as Junior
Typist under Divisional Railway Manager,
Jhansi.

-----Applicant.

Versus

1. The Union of India through the
General Manager, Central Railway, GM's Office,
Bombay V T.

2. Divisional Railway Manager, DRM's
Office Central Railway, Jhansi.

----- Respondents.

DETAILS OF THE APPLICATION.

1. Particulars of Orders against which this
application is made :-

